## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/200/ (IB)/2017

NAME OF THE PETITIONER(S)

: PIDILITE INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SARAWATHI UDYOG INDIA LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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## <u>ORDER</u>

Counsel representing both the parties are present and stated that the matter is settled between the parties. They prayed time for filing the joint memo of compromise. Time extended at their request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)